

**O.I.H.**

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA**

**UNSTARRED QUESTION No. 5377**

**TO BE ANSWERED ON JULY 25, 2019**

**BEAUTIFICATION OF CITIES**

**No. 5377. SHRIMATI JASKAUR MEENA:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Government is implementing any scheme for the beautification of cities in the country and if so, the details thereof;**
- (b) the efforts made including scheme of the Government to get rid of the problem of water logging in the cities keeping in view the numerous problems faced by the people during the raining season on this account; and**
- (c) whether amount from MPLADS fund is allowed to be spent for providing safe drinking water in urban areas and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**(SHRI HARDEEP SINGH PURI)**

**(a): Government of India has launched Atal Mission for Rejuvenation and Urban Transformation (AMRUT) on 25 June, 2015 to provide basic civic amenities in 500 selected Mission cities in the country. Increasing the amenity value of cities by developing greenery and well maintained open spaces such as parks is one of thrust areas of the**

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**Mission. So far, 2382 projects worth ₹1,515 crore related to development of green spaces/parks have been taken up under the Mission by the States/Union Territories (UTs), of which, contracts have been awarded for 2111 projects worth ₹1,360 crore including 1079 completed projects worth ₹538 crore. In addition, 271 projects worth ₹155 crore are at various stages of tendering.**

**The Government of India has also launched the Smart Cities Mission on 25 June 2015 for developing 100 cities as Smart Cities. The objective of the Smart Cities Mission is to promote cities that provide core infrastructure and give a decent quality of life to its citizens, a clean and sustainable environment and application of 'Smart' Solution.**

**(b): Urban sanitation is a State subject and it is the responsibility of the State Governments to plan, design, execute and operate sanitation schemes in the urban areas of the country. Under AMRUT, construction and improvement of drains and storm water drains in order to reduce and eliminate flooding is an admissible component. So far, 773 projects worth ₹2,707 crore related to storm water drainage have been taken up under the Mission by the States/UTs, of which, contracts have been awarded for 729 projects worth ₹2,450 crore including 190 completed projects worth ₹162 crore. In addition, 44 projects worth ₹257 crore are at various stages of tendering.**

**(c): Yes, Sir. The Member of Parliament Local Area Development Scheme (MPLADS) funds are allowed to be spent for providing safe drinking water in urban areas. The details of funds spent by Members of Parliament for carrying out various works, as reported by the concerned nodal district authority of the respective Member of Parliament, are available in the public domain on the website [www.mplads.gov.in](http://www.mplads.gov.in).**

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